

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(26)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/32/ (IB)/2018

NAME OF THE PETITIONER(S) : FIAR DEAL TOOL & MACHINERY MART

NAME OF THE RESPONDENT(S) : COLOR HOME DEVELOPERS PVT LTD

UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

G.V.MOHAN KUMAR

Counsel for Respondent

Ansby

S. Cholayam

for Counsel for petitioner

S. Cholayam

ORDER

Counsels for both the parties are present. Counsel for the Petitioner is directed to serve copy of the Application and type set to the Corporate Debtor. Counsel for Corporate Debtor has filed vakalat; the same is taken on record. He has submitted that the Corporate Debtor is ready to settle the outstanding dues and sought for time. At request, time is enlarged. Put up on 05.02.2018 at 10.30 A.M.

Ansby
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk